

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 69 of 2014 in
DFR No. 151 of 2014**

Dated : 7th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Dr. Bharat Jhunjunwala ... Appellant(s)
Versus**

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.S. Sharda

Counsel for the Respondent(s):

ORDER

(IA No. 69 of 2014 - Waiver of Court Fee)

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pr